

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL bENCH, NEW DELHI

✓ O.A.No.1709/94
with
O.A.No.1215/95

New Delhi this 14th Day of September, 1995.

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

O.A.No.1709/94

1. Lahari Singh,
S/o Shri Piara Lal
Hishonara, P.O. Kheri Mansingh
Silhindri
Karnal.
2. Ajmer,
Hishnora
PO Kheri Mansingh
Silhindri
Karnal.Applicants

(by Advocate : Shri Anis Suhrawardy)

VERSUS

UNION OF INDIA, THROUGH

1. Secretary,
Ministry of Agriculture,
Krishi Bhavan,
NEW DELHI.
2. Indian Council of Agricultural Research,
Krishi Bhavan,
NEW DELHI.
3. Sugarcane breeding Institute,
(Indian Council of Agricultural Research)
Karnal-132001.
4. Diwan Chand
Sugarcane breeding Institute
(Indian Council of Agricultural Research)
Karnal.Respondents

(by Advocate : Shri V.K. Rao)

O.A.No.1215/94

1. Dharam Chand,
R/o Village Gaon Vchani,
PO Vchana Village,
District & Tehsil Karnal,
Haryana.
2. Ramesh Kumar
S/o Shri Radhey Shyam,
Village baldi,
PO Uchana Village
Distt & Tehsil Karnal,
Haryana.

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3. Jaimal
S/o Dharam Singh
R/o Village Sambhora,
Khari Man Singh,
Karnal (Haryana)

4. Prem Chand
R/o P.O. Saga,
Village Sir Majra
Dist. and Tehasil- Karnal,
Haryana.

5. balkishan,
S/o Inder Singh
R/o Village Dholgarh,
PO Uchana Village,
District & Tehsil - Karnal
Haryana.

...Applicants

(by Advocate : Shri Anis Suhrawardy)

VERSUS

UNION OF INDIA, THROUGH

1. Secretary,
Ministry of Agriculture,
Krishi bhavan,
New Delhi.

2. Indian Coucil of Agricultural Research,
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New Delhi.

3. Diwan Chand,
Sugarcane breeding Institute,
(Indian Council of Agricultural Research)
Karnal.

...Respondents

(by Advocate : Shri VK Rao)

ORDER (Oral)

(by Hon'ble Shri S.R. Adige, Member(A))

After hearing counsel for both parties and with their consent both the O.As are disposed of with a direction to the respondents that subject to the availability of work in the Sugarcane breeding Institute, Regional Centre, Karnal, the respondents will consider engaging the applicants as Casual Labourers in preference to outsiders and those persons with overall lesser length of service. No costs.

2. Let copies of this Order be placed in both the O.A. files.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

Adige.
(S.R. Adige)
Member (A)